

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


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**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

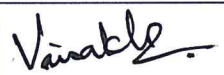
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)No.473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. VISUJESWARAN Rao	PCS	avmas-vishu@netnet.com 9948 3131 30	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sri Vairabli - M for P. Vikram	Adv		

ORDER

PCS for Operational Creditor is present.

Counsel for Corporate Debtor is present.

Connected matter which is part heard is listed on 20.03.2020.

This matter is also listed on 20.03.2020.



Member (T)

Syamala



Member (J)